

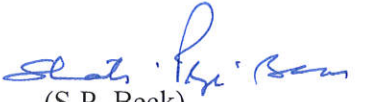
केन्द्रीय सूचना आयोग
Central Information Commission
बाबा गंगनाथ मार्ग, मुनिरका / Baba Gangnath Marg, Munirka
नई दिल्ली, New Delhi - 110067

New Delhi, the 16th May, 2019

Office Order

In compliance with 'The Rights of Persons with Disabilities Act, 2016, Shri Sushil Kumar, Deputy Secretary, CIC is hereby nominated as the Grievance Redressal Officer in the Central Information Commission, New Delhi.

This has the approval of Competent Authority.


(S.P. Beck)

Joint Secretary (Admn)

Copy to:

1. PPS to CIC.
2. PPS to ICs.
3. PS to Secretary, CIC
4. PA to Addl. Secretary, CIC.
5. PA to Registrar (Consultant), CIC.
6. JS (MR)/JS (Law)/ JS (P&B), CIC
7. Office of the Chief Commissioner for Persons with Disabilities, M/o Social Justice & Empowerment, Sarojini House, 6, Bhagwan Das Road, New Delhi, Delhi 110001.
8. Shri Sushil Kumar, Deputy Secretary, CIC, New Delhi.
9. Deputy Secretary (GA), CIC - with a request to make arrangement for display of the name at the appropriate place in the Commission.
10. All Deputy Secretaries/Dy. Registrars/Designated officers.
11. DR to IC (VN) – w.r.t. the compliance of decision no. CIC/UODEL/A/2017/605955/00566 dated 02.05.2019.
12. NIC, CIC to upload on CIC website.
13. RTI Cell/Legal Cell, CIC.
14. Guard File.